

(b) After consideration of the Committee's reports, the States desired that studies should be made by the Centre on the scope for economy in the use of Cauvery waters. The various issues regarding Cauvery waters will be discussed further by the States after these studies, which are in progress, are completed.

Representation from Kerala for implementation of silent valley hydro-electric project with Foreign Assistance

5207. SHRI VARKEY GEORGE :
SHRI N. SREEKANTAN NAIR :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether he has received a representation from the Government of Kerala for implementing the Silent Valley Hydro-Electric Project with the assistance from countries like Canada; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). Yes, Sir. The Chairman, Kerala State Electricity Board has been authorised to make tender enquiries for supply of generating plant and equipment from different countries including Canada. The details of foreign assistance for covering the import would be decided only after the offers have been received and evaluated by the State Government and communicated to us.

Negotiations with USSR for production of Antibiotics and Synthetic Drugs

5208. SHRI G. Y. KRISHNAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether India has approached the Soviet Union for assistance in the production of antibiotics and synthetic drugs; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). Discussions were held between the Soviet and the Indian experts in June 1973 to explore the possibilities of obtaining Soviet assistance for production of antibiotics and synthetic drugs. In pursuance thereof a Soviet team which came to India in November 1973 gave to the Indian Drugs and Pharmaceuticals Ltd. improved strains for Streptomycin, Tetracycline Oxytetracycline and Penicillin. As regards new synthetic drugs and new antibiotics, the Soviet team in November 1973 supplied the relevant technical data to the IDPL which are being studied by the Indian specialists.

Amendment to Delhi Electric Control Order for Supply of Power to Slum Dwellers

5209. SHRI DEVINDER SINGH GARCHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Delhi Municipal Corporation through a resolution has recommended to the Central Government to make certain amendments in the existing provisions of the Delhi Electric Control Order to provide power to the residents of the *jhuggi-jhonpri* and slums dwellers; and

(b) if so, the reaction of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). It has been reported by the Municipal Corporation of Delhi that a resolution to this effect was passed by the Corporation at a special meeting held on the 20th November, 1973. It is however, understood that the resolution has not so far been forwarded to the Delhi Administration by the Municipal Corporation.